

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 14th June, 2022

No. HCM/1/96/BENCH/ 10658 . It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble The Chief Justice will not be available for holding Court on Friday the 17th June, 2022.

The cases already fixed for listing on the said date before the DB and Single Bench of Hon'ble The Chief Justice will be re-scheduled and listed as follows:

Division Bench	
Particular of cases	Rescheduled to
P.I.L. No. 15 of 2021	04.07.2022
Matt. App. No. 3 of 2021	
W.P. (C) No. 530 of 2014	
Single Bench	
Cont. Case(C) No. 182 of 2019	04.07.2022
Cont. Case(C) No. 68 of 2022	
Cont. Case(C) No. 71 of 2022	
Cont. Case(C) No. 38 of 2021	
Cril. Petn. No. 58 of 2019	05.07.2022
Cril. Petn. No. 19 of 2019	
Cril. Petn. No. 60 of 2019	
Cril. Petn. No. 21 of 2022	
Cril. Petn. No. 22 of 2022	
CRP(CRP Art. 227) No. 2 of 2017	06.07.2022
CRP(CRP Art. 227) No. 58 of 2018	
CRP(CRP Art. 227) No. 53 of 2014	
MC(RFA) No. 11 of 2021	
CRP No. 2 of 2019	07.07.2022
CRP(CRP Art. 227) No. 26 of 2017	
MC(CRP(CRP Art. 227) No. 6 of 2019	
MC(Arb.P.(J2) No. 1 of 2022	
RSA No. 7 of 2016	

Interim order, if any, subsisting and in force in these cases shall stand extended till then.

By order etc.,
Sd/-
(YUMKHAM ROTHER)
REGISTRAR(JUDL.)

No.HCM/1/96/BENCH / 10659 - 77 .

Imphal, the 14th June, 2022

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur. } For kind information and circulation
5. The President, AMBA, Manipur. } to the learned members
6. The Registrar (Adm), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned File.



REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR